

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 421

**IA/4932/ND/2023 IA/4933/ND/2023 IA/3032/ND/2023
IA/1412/ND/2023 IA/4496/ND/2021 IA/5029/ND/2021
IA/5127/ND/2021 IA/5941/ND/2021 IA/5644/ND/2022
IA/392/ND/2021 IA/1264/ND/2021 IA/1489/ND/2021
IA/1490/ND/2021 IA/3156/ND/2021 IA/3157/ND/2021
IA/3159/ND/2021 IA/3165/ND/2021 IA/3214/ND/2021
IA/3329/ND/2021 IA/3635/ND/2021 IA/5570/ND/2021
IA/1148/ND/2021 in IB/1226/ND/2019**

IN THE MATTER OF:

Ashish Bankar	...	Applicant
Versus		
M/s Nu Tek India Ltd	...	Respondent

Under Section 7 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Utsarg Sinsinwal, Adv., for Huawei in IA 3635 of 2021 Ms. Leena Tuteja Adv. alongwith Ms. Ishita Kadyan Adv. and Ms. Ishita Prakash Adv. (For BSNL), in IA/3157/ND/2021 Mr. Tarang Agarwal, Ms. Aashna Agarwal, Ms. Richa Deshpande, Advs., for Samsung India Electronics Private Limited in I.A. No. 1148/ND/2021, Mr. Abhijit Mittal, Adv, Mr. Anukalp Jain, Adv, Ms. Shaivya Singh, Adv and Mr. Pulkit Khanduja, Adv for ATC Telecom in IA 1489/21 and IA 5644/2022
For the Assignee	:	Adv. Pankaj Agarwal & Adv. Shashwat Srivastava for Successful Assignee
For the Respondent	:	Mr. Sandeep Thukral, Adv., in IA No. 3156 of 2021, Mr. Pradeep Chhindra Adv. alongwith Mr. Sumit Kumar Adv., in IA/1264/ND/2021, Mr. Siddharth Sangal,

Mr. Chirag Sharma, Ms. Richa Mishra, Ms. Harshita Agrawal, Ms. Ishita Singh, Adv., in IA No. 1490/2021, Mr. Shalinder Saini, Adv., for Respondent - M.T. N.L in I.A. No. 3159/2021

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/4932/ND/2023:-

Mr. Pankaj Agrawal, Ld. Counsel for the Assignee is present through VC. This Tribunal vide order dated 24.04.2024 directed to file a short note with regard to the said IA i.e. IA/4932/ND/2023. Today, he seeks some more time to comply with the order dated 24.04.2024. One week time is granted. List this matter on **30.05.2024**.

All other IAs are adjourned to **30.05.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**